

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.1222  
TO BE ANSWERED ON 25.11.2019**

**KV AND JNV IN TELANGANA**

**1222. SHRI MANNE SRINIVAS REDDY:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:

- (a) whether the Government has received any proposal to set up new Kendriya Vidyalaya and Jawahar Navodaya Vidyalayas (JNV) school in Narayanpet district or in Makthal and Kodangal assembly constituencies in Mahabubnagar Parliamentary constituency, Telangana;
- (b) if so, the action taken/being taken on the said proposal till date;
- (c) whether it is true that there is only one KVS school in Mahabubnagar which is inadequate to cater to the needs of the children of local Central Government employees including defence personnel and various communities;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b) Proposals for opening of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India/State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method". Opening of KVs is a continuous process.

Kendriya Vidyalaya Sangathan has informed that no proposal has been received from the State Government of Telangana for opening of a new KV in Narayanpet district or in Makthal and Kodangal assembly constituencies in Mahabubnagar Parliamentary constituency, Telangana.

The Navodaya Vidyalaya Scheme provides for opening of one JNV in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government to make available requisite suitable land free of cost for construction of school buildings and the required temporary accommodation (free of rent) to start the Vidyalaya. However, actual sanction and opening of the JNV depends on the availability of funds and approval by the Competent Authority. One JNV each has been sanctioned in all the districts of the country as on 31<sup>st</sup> May 2014, excluding Tamil Nadu which has not yet accepted the Navodaya Vidyalaya Scheme.

(c) to (e) One KV is functioning at Mahabubnagar. It has been found to be adequate to cater to the needs of the children of local Central Government employees including defence personnel.

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